

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "ISHER FINANCE LIMITED"

1.	NAME OF CORPORATE PERSON	ISHER FINANCE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26.03.1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU (J & K)
4.	CORPORATE IDENTIFICATION NUMBER OF CORPORATE PERSON	U67120JK1996PLC001525
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SHIVANI MARKET, 1 ST FLOOR, (BUILDING OF SH. M. M. SHARMA), GANDHI NAGAR, JAMMU, JAMMU AND KASHMIR
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19.10.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-140603 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18.11.2021

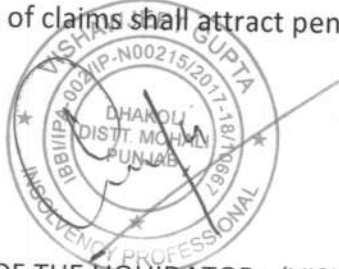
Notice is hereby given that the "ISHER FINANCE LIMITED" has commenced voluntary liquidation on 19.10.2021.



The stakeholders of "ISHER FINANCE LIMITED" are hereby called upon to submit a proof of their claims, on or before 18.11.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR : (VISHAWJEET GUPTA)

Date : 19.10.2021

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)